



राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated 5<sup>th</sup> July 2018

**NOTICE**

Consequent to notification no. S.O. 3145 (E) dated 28<sup>th</sup> June, 2018 issued by Ministry of Corporate Affairs, Government of India.

All concerned are hereby informed that all the Company and Insolvency & Bankruptcy matters having territorial Jurisdiction at NCLT, Jaipur filed under the relevant provisions of Companies Act, 2013 and IBC, 2016 have been transferred from NCLT, New Delhi to NCLT Jaipur.

The matters shall be listed before Registrar, NCLT, sitting at Jaipur on following days, the serial numbers as mentioned in the list attached at appendix-‘A’:

S. No.	Date	Time	Remarks
1 to 30	12.7.2018	(10:30 AM to 1:00 PM)	
31 to 60	12.7.2018	(2:00 PM to 5:PM)	
61 to 100 & any other matter	13.7.2018	(10:30 AM onwards)	

This issues with the approval of the Hon’ble President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar



**NATIONAL COMPANY LAW TRIBUNAL**

**The following matters have been Transferred NCLT New Delhi to NCLT Jaipur:  
Listed before the Registrar, NCLT at Jaipur**

S No.	C.P No.	Section	Case Title	Eariler date of hearing	Date & Time
1	01 of 1982	397-398	Radhey Shyam Gupta & Ors Vs. Kamal Oil & Ailed Industries Ltd.	12.07.2018	12.7.2018 (10:30 to 1:00)
2	128/2006	397/398	Mahendra Kumar Johari & Ors V. Johari Jewels (P) Ltd. & Ors.	12.07.2018	12.7.2018 (10:30 to 1:00)
3	127/2006	397/398	M/s. Johari Exports P. Ltd.	12.07.2018	12.7.2018 (10:30 to 1:00)
4	01(ND)/2009	397/398	Jean Lavabre Dominique Vs. Voyger Hotels and Motels Pvt. Ltd. & Ors.	No date	12.7.2018 (10:30 to 1:00)
5	53(ND)09	397/398	M/s. Data Infosys Ltd.	14.09.2018	12.7.2018 (10:30 to 1:00)
6	59(ND)09	397/398	Babu Lal Data & Ors. V/s. M/s. Vijay Solvex Ltd. & Ors.	28.09.2018	12.7.2018 (10:30 to 1:00)
7	12/111/09	111	Gangaden Vijay Kumar (HUF) & Anr. V/s. M/s. Data Infosys Ltd.	14.09.2018	12.7.2018 (10:30 to 1:00)
8	105(ND)09	397/398	M/s. Jhankar Motels Pvt.Ltd.	27.07.2018	12.7.2018 (10:30 to 1:00)
9	106(ND)09	397/398	M/s. Data Infosys Ltd.	14.09.2018	12.7.2018 (10:30 to 1:00)
10	114(ND)2010	397/398	Sh. Sohan Lal Gupta V/s. M/s. Shri Hanumant Estates Pvt. Ltd.	06.07.2018	12.7.2018 (10:30 to 1:00)
11	115(ND)2010	397/398	Sh. Sohan Lal Gupta V/s. M/s. Hotel Zodiac Pvt. Ltd.	06.07.2018	12.7.2018 (10:30 to 1:00)
12	23/111/10	397/398	M/s. Saurabh Agrotech Ltd.	Sine Die (on 07.12.2018)	12.7.2018 (10:30 to 1:00)
13	42(ND)11	397/398	Sh. Shiy Shankar Khadganat Vs Shivam Adhesive Pvt. Ltd.	13.11.2018	12.7.2018 (10:30 to 1:00)
14	129(ND)11	397/398	Sh. Shiv Ratan Khadawat & Ors. V/s. Shivam Adhesive Pvt. Ltd.	13.11.2018	12.7.2018 (10:30 to 1:00)
15	129(ND)12	397/398	Girdhar Saboo & Anr. Vs. Sunstone Engg. Industries Pvt. Ltd. & Ors.	26.11.2018	12.7.2018 (10:30 to 1:00 )
16	13/59/13	59	Smita Rajeev Sah Vs. Sah Theatres Pvt. Ltd. & Ors.	04.07.2018	12.7.2018 (10:30 to 1:00)



17	48(ND)14	397/398	Arun Mehta & Ors. Vs. Satramdas Gehrimal Jewellers Pvt. Ltd.	31.08.2018	12.7.2018 (10:30 to 1:00)
18	52(ND)14	397/398	Shiv Pratap Gurjar & Anr. Vs. Shree Govind Town Planners Pvt. Ltd. & Ors.	20.07.2018	12.7.2018 (10:30 to 1:00)
19	120(ND)14	397/398	Sh. Nimit Kasliwal V/s. M/s. MGM Stone Aggregates Pvt. Ltd. & ors.	10.07.2018	12.7.2018 (10:30 to 1:00)
20	24(ND)15	397/398	M/s. Surabhi Stores Pvt. Ltd.	30.08.2018	12.7.2018 (10:30 to 1:00)
21	03 of 2016	391 to 394	Payorite Print Media Pvt Ltd Vs. Feenix Print Pack Pvt Ltd	04.07.2018	12.7.2018 (10:30 to 1:00)
22	23/2016	394/394	MC Sharma Associates Consultants Pvt. Ltd	17.07.2018	12.7.2018 (10:30 to 1:00)
23	146(ND)/2016	241/242	Mohinder Kumar Setia & anr Vs. Satguru Buildwell Pvt. Ltd.	05.07.2018	12.7.2018 (10:30 to 1:00)
24	564/2016	391&394,100 to 104	Uma Enterprises Pvt. Ltd.	05.07.2018	12.7.2018 (10:30 to 1:00)
25	565/2016	391&394,100 to 104	Ajay Trademart Pvt. Ltd.	05.07.2018	12.7.2018 (10:30 to 1:00)
26	566/2016	391(2),394,100 to 104	Ambika Handicraft Pvt Ltd.	05.07.2018	12.7.2018 (10:30 to 1:00)
27	567/2016	391(2)&394	Om Kamal Trading Pvt. Ltd.	05.07.2018	12.7.2018 (10:30 to 1:00)
28	568/2016	391&394	Kamleshwar Textile Pvt. Ltd.	05.07.2018	12.7.2018 (10:30 to 1:00)
29	569/2016	391(2),394,100 to 104	Ved Trademart Pvt. Ltd.	05.07.2018	12.7.2018 (10:30 to 1:00)
30	570/2016	391&394,100 to 104	Aryansh Trading Pvt. Ltd.	05.07.2018	12.7.2018 (10:30 to 1:00)
31	571/2016	391(2)394,100 to 100	Shree Bhawani Trademark Pvt. Ltd.	05.07.2018	12.7.2018 (2:00 to 5:00)
32	572/2016	391(2)&394,100 to 104	Master Tradecom Pvt. Ltd.	05.07.2018	12.7.2018 (2:00 to 5:00)
33	573/2016	391&394,100 to 104	Gautam Trademart Pvt. Ltd.	05.07.2018	12.7.2018 (2:00 to 5:00 )
34	12(ND)/2016	397/398	Mr. Gajendra Singh Panwar & Anr. Vs. M/s. Girivar Hotel & Resort Pvt. Ltd. & Ors.	03.07.2018	12.7.2018 (2:00 to 5:00 )



35	70(ND)/2016	397/398	Government of Rajasthan Vs. M/s. Man Industrial Corporation Ltd. & Ors.	12.07.2018	12.7.2018 (2:00 to 5:00 )
36	IB-568(ND)/2017	U/s 9 IBC code 2016	M/s. J.J Plastalloy Pvt. Ltd. V/s. M/s. R.K. Polytex Pvt. Ltd.	Admitted on 09.02.2018	12.7.2018 (2:00 to 5:00)
37	IB-571(ND)/2017	U/s 7 IBC code 2016	M/s. Sushant Aneja & Anr. V/s. J.D Aneja Edibles Pvt. Ltd.	Admitted on 04.06.2018	12.7.2018 (2:00 to 5:00)
38	IB-583(ND)/2017	U/s 9 IBC code 2016	M/s. J.J Plastalloy Pvt. Ltd. V/s. M/s. Samleshwari Packaging Pvt. Ltd.	Admitted on 14.06.2018	12.7.2018 (2:00 to 5:00)
39	267(ND)/2017	59	M/s. Rajasthan Bakers Pvt. Ltd.	11.07.2018	12.7.2018 (2:00 to 5:00)
40	IB-490(ND)/2017	U/s 9 IBC code 2016	M/s. Oriental Containers Ltd. V/s. M/s. Mount Shivalik Industries Ltd.	Admitted on 12.06.2018	12.7.2018 (2:00 to 5:00)
41	10/59/2017	58/59	Mahesh City Kumar Jalan Vs. M/s. Prestige City Developers Pvt. Ltd.	12.07.2018	12.7.2018 (2:00 to 5:00)
42	96(ND)/2017	241-242	M/s. Dinesh Kumar Jalan & ors Vs. M/s. Prestige City developers Pvt. Ltd and Ors.	12.07.2018	12.7.2018 (2:00 to 5:00)
43	397(ND)/2017	241-242	Dinesh Kumar Jalan & Ors. Vs. Prestige City Developers Pvt. Ltd. & Ors.	12.07.2018	12.7.2018 (2:00 to 5:00 )
44	434(ND)/2017	241-242	Govind Narayan Johari & Ors. Vs. Gopal Lal Johari & Ors.	26.07.2018	12.7.2018 (2:00 to 5:00)
45	(IB)-570(PB)/2017	U/s. 10 of (IBC)	Seatel Electronics (India) Pvt Ltd	CP Admitted, <b>No Date</b>	12.7.2018 (2:00 to 5:00)
46	Appeal No. 137/2017	252	M/s. Umerda Developers Pvt. Ltd. & Ors.	24.07.2018	12.7.2018 (2:00 to 5:00)
47	89(ND)/17	241/242	Smt. Pooja Deora V/s. M/s. R.S. Motors Pvt. Ltd.	24.07.2018	12.7.2018 (2:00 to 5:00)
48	(IB)-107(ND)/2017	U/s 9 of IBC Code,2016	M/s. Kei Industries Ltd. V/s. M/s. Shipra Infraproject Pvt. Ltd.	Admitted case 09.07.2018	12.7.2018 (2:00 to 5:00)
49	112(ND)2017	241/242	Navneet Gupta V/s. M/s. Bharat Tractors Pvt. Ltd.	07.08.2018	12.7.2018 (2:00 to 5:00)
50	145(ND)2017	241/242	Mr. Ram Karan Bhakar V/s. M/s. Lotus Consbuild Technocrate Pvt. Ltd. & Ors.	03.07.2018	12.7.2018 (2:00 to 5:00)
51	(IB)-170(ND)/2017	U/s 9 of IBC Code,2016	M/s. Maheshwar Textile V/s. M/s. Zap India Ltd.	CP Admitted, <b>No Date</b>	12.7.2018 (2:00 to 5:00)
52	372(ND)2017	241-242	Smt. Urmila Samota Vs. M/s. Lotus Consbuild Technocrate Pvt. Ltd.	03.07.2018	12.7.2018 (2:00 to 5:00)



53	(IB)- 400(ND)/2017	U/s 7 of IBC Code	Union Bank of India Vs. Ashoka Maltiyarn Mills Ltd.	CP Admitted, <b>No Date</b>	12.7.2018 (2:00 to 5:00)
54	(IB)- 576(ND)2017	U/s 9 of IBC Code,2016	Tractors India Pvt. Ltd. Vs. Varaha Infra Ltd. & Anr.	CP Admitted, <b>No Date</b>	12.7.2018 (2:00 to 5:00)
55	19/441/ND/20 18	441 {203 (1)}	Prem Somani Financial Services Ltd. Vs. ROC Jaipur	11.07.2018	12.7.2018 (2:00 to 5:00)
56	49/71/ND/201 8	71	Sh. Sanjay Bagrodia & Anr. Vs. Sathyam Green Power Ltd. & Ors.	17.07.2018	12.7.2018 (2:00 to 5:00)
57	51/241- 242/ND/2018	241-242	Sh. Dharam Chand Jain & Anr. Vs. Arihant Landmart Pvt. Ltd. & Ors.	24.07.2018	12.7.2018 (2:00 to 5:00)
58	60/441/(ND)/2 018	441	M/s. Multi Metals Ltd.	16.07.2018	12.7.2018 (2:00 to 5:00)
59	125/441/ND/1 8	441	M/s. Kiran Fine Jewellers Pvt. Ltd.	31.07.2018	12.7.2018 (2:00 to 5:00)
60	126/441/ND/1 8	441	M/s. Kiran Fine Jewellers Pvt. Ltd.	31.07.2018	12.7.2018 (2:00 to 5:00)
61	127/441/ND/1 8	441	M/s. Kiran Fine Jewellers Pvt. Ltd.	31.07.2018	13.7.2018 (10:30 onwards)
62	212/241- 242/ND/2018	241-242	M/s. Yogeshwari Kumari V/s. Lake Palace Hotels & Motels Pvt. Ltd. & Ors.	18.07.2018	13.7.2018 (10:30 onwards)
63	Appeal No. 342/252(1)/N D/18	252(1)	M/s. Harit Infrairrigation Pvt. Ltd.	10.7.218	13.7.2018 (10:30 onwards)
64	Appeal No. 441/252/ND/1 8	252(3)	M/s. Mohit Buildtech Pvt. Ltd.	16.07.2018	13.7.2018 (10:30 onwards)
65	Appeal No. 579/252(1)/N D/18	252(3)	M/s. Meritline Learners Pvt.Ltd.	30.07.2018	13.7.2018 (10:30 onwards)
66	Appeal No. 626/252/ND/2 018	252	M/s. Marudesh Constructions Pvt. Ltd.	03.07.2018	13.7.2018 (10:30 onwards)
67	Appeal No 638/252(3)/N D/2018	252(3)	M/s. Creative Science Education Pvt. Ltd. V/s. Ministry Of Corporate Affairs	17.07.2018	13.7.2018 (10:30 onwards)
68	(IB)- 656(ND)/2018	U/s 9 of IBC Code,2016	M/s. Natroyal Industries Pvt. Ltd V/s.Siddhi Vinayak Polymer Pvt. Ltd	03.07.2018	13.7.2018 (10:30 onwards)
69	IB- 601(ND)2018	U/s 9 of IBC Code,2016	M/s. Packwell (India) Pvt. Ltd. V/s. M/s. Emgee Cables And Communication Ltd.	CP Admitted, <b>No Date</b>	13.7.2018 (10:30 onwards)
70	(IB)- 726(ND)2018	U/s 9 of IBC Code,2016	Manohar Karam Chandani V/s. M/s. Balajidham Buildestates Pvt. Ltd.	04.07.2018	13.7.2018 (10:30 onwards)



71	(IB)-39(PB)/2018	U/s. 7 of (IBC)	Unit Trust of India & Ors Vs. Modern Syntex (India) Ltd	12.07.2018	13.7.2018 (10:30 onwards)
72	(IB)-54(PB)/2018	U/s. 7 of (IBC)	Alchemist Asset Reconstruction Co. Ltd And Jaipur Metals & Electricals Ltd.	CP Admitted, <b>No Date</b>	13.7.2018 (10:30 onwards)
73	(IB)-65(PB)/2018	U/s. 7 of (IBC)	Piramal Enterprises Limited Vs. Sunsystem Institute of Information Technology Pvt. Ltd	CP Admitted, <b>No Date</b>	13.7.2018 (10:30 onwards)
74	(IB)-66(PB)/2018	U/s. 7 of (IBC)	Piramal Enterprises Limited Vs. Sun Rise Naturopathy and Resorts Pvt. Ltd	CP Admitted, <b>No Date</b>	13.7.2018 (10:30 onwards)
75	(IB)-155(PB)/2018	U/s. 7 of (IBC)	Asset Reconstruction Co. ( India) Ltd vs. Parasarampuria Synthetics Limited	CP Admitted, <b>No Date</b>	13.7.2018 (10:30 onwards)
76	(IB)-296(PB)/2018	U/s. 7 of (IBC)	M/s. Reckon Industries Ltd & Vs. M/s. Warm Forging Pvt. Ltd	30.07.2018	13.7.2018 (10:30 onwards)
77	(IB)-431(PB)/2018	U/s. 7 of (IBC)	Sh. Ashish Goyal Vs. M/s. SNG Real Estate Pvt. Ltd	13.07.2018	13.7.2018 (10:30 onwards)
78	(IB)-707(PB)/2018	U/s. 7 of (IBC)	M/s. Indus Container Lines Pvt. Ltd Vs. M/s. Jadoun International Pvt. Ltd.	23.07.2018	13.7.2018 (10:30 onwards)
79	(IB)-762(ND)/2018	U/s. 9 of (IBC)	Kanushree Innovation Pvt. Ltd. Vs. CKS Medicare Pvt. Ltd.	03.07.2018	13.7.2018 (10:30 onwards)
80	137/241/PB/2018	241	Monica Sancheti and Ors Vs. Rajesh Jain & Ors.	16.07.2018	13.7.2018 (10:30 onwards)
81	104/270-271/ND/2018	270-271	M/s. Alcobex Metals Ltd.	02.07.2018	13.7.2018 (10:30 onwards)
82	463/252/ND/2018	252	M/s. Anand Theatres Ltd. & Ors.	11.07.2018	13.7.2018 (10:30 onwards)
83	IB-86(ND)/2018	U/s 7 IBC code 2016	M/s. Oriental Bank of Commerce V/s. M/s. Mount Shivalik Industries Ltd. & ors.	Admitted on 12.06.2018	13.7.2018 (10:30 onwards)
84	IB-331(ND)2018	U/s 9 IBC code 2016	M/s. Roshan & Company, Wool and Yarn Merchant and Commission Agent V/s. M/s. Modern Woolens	18.07.2018	13.7.2018 (10:30 onwards)
85	IB-604(ND)/2018	u/s 9 IBC code 2016	M/s. Vyankatesh Udyog (India) Pvt. Ltd. V/s. M/s. Safeflex International Ltd.	Defect cleared, Next date of	13.7.2018 (10:30 onwards)
86	IB-612(ND)/2018	U/s 9 IBC code 2016	M/s. Krishna Sales Corporation V/s. M/s. The Rajasthan Industrial Gas Ltd.	18.07.2018	13.7.2018 (10:30 onwards)
87	CAA-30(ND)/2018	230-232	M/s. Pratham Software Pvt. Ltd.	18.07.2018	13.7.2018 (10:30 onwards)
88	CAA-15(ND)/2018	230-232	M/s. Vinayak Products Pvt. Ltd. And M/s. Vinayak Jewels (India) Pvt. Ltd.	18.07.2018	13.7.2018 (10:30 onwards)



<b>89</b>	IB-357(ND)/2018	U/s 9 IBC code 2016	M/s. Kushal Trading Company, Wool and Carpet Yarn Dealer M/s. Modern Woolens	18.07.2018	13.7.2018 (10:30 onwards)
<b>90</b>	IB-746ND)2018	u/s 9 IBC code 2016	Rajdhani Tradings Co. Vs. Romesh Power Products ( P) Ltd.	No. Date fixed	13.7.2018 (10:30 onwards)
<b>91</b>	Appela No. 280/252/PB/2018	252	M/s. Human Settlement Techocrafts & Contractors Pvt. Ltd. & ors.	20.07.2018	13.7.2018 (10:30 onwards)
<b>92</b>	App-eal No. 423/252/ND/2018	252	M/s. Om Ram Builders Jaipur Pvt. Ltd.	10.07.2018	13.7.2018 (10:30 onwards)
<b>93</b>	Appeal No. 574/ND/2018	252	M/s. Mertiline Education pvt. Ltd.	18.07.2018	13.7.2018 (10:30 onwards)
<b>94</b>	IB-599(ND)/2018	U/s 9 of IBC Code,2016	M/s. Nazir Khan Peoprietor Reliance International V/s. Emagee Cables and Communications Ltd.	12.07.2018	13.7.2018 (10:30 onwards)
<b>95</b>	Dy. No. 3940 Date 12.06.2018	IBC	Manjeet Singh Chawla V/s. next Door Learning Solutions Pvt. Ltd.	No date	13.7.2018 (10:30 onwards)
<b>96</b>	Dy. No. 6068 Dt. 28.06.2018	252	M/s. Eyerise Technologies Pvt. Ltd.	New Petition	13.7.2018 (10:30 onwards)
<b>97</b>	Dy. No. 5881 Dt, 15.06.2018	252	M/s. Makul Hospitality Pvt. Ltd.	New Petition	13.7.2018 (10:30 onwards)
<b>98</b>	Dy No. 3309 dt. 28.05.2018	U/s 7 of IBC Code,2016	M/s. Samte Glass Ltd.	New Petition	13.7.2018 (10:30 onwards)
<b>99</b>	Dy No. 3828 dt. 08.06.2018	U/s 9 of IBC Code,2016	M/s. Shree Hari Infraprojects Pvt. Ltd.	New Petition	13.7.2018 (10:30 onwards)
<b>100</b>	Dy No. 3853 Dt. 11.06.2018	U/s 9 of IBC Code,2016	M/s. EMGEE Cables and Communications Ltd.	New Petition	13.7.2018 (10:30 onwards)

